

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1995**  
TO BE ANSWERED ON THE 3<sup>RD</sup> MARCH, 2020

**SUICIDES DUE TO ENHANCED CULTIVATION OF GM CROPS**

1995. SHRI RAJMOHAN UNNITHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Union Government has any statistics to link the increasing farmer suicides with enhanced cultivation of Genetically Modified Crops; and

(b) if so, whether the Government has taken any measures to check the high cost of Genetically Modified seeds?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides upto 2018 are available on its website. However, no data is available linking farmers suicide to cultivation of Genetically Modified Crops.

(b): The production and distribution of certified/ quality seeds to the farmers is primarily the responsibility of respective State Governments through the State Department of Agriculture, State Seeds Corporation, State Agriculture Universities, State Seed Multiplication Farms, Seed Cooperatives, Agro Industries Corporation/ State Marketing Federation etc.

Cotton Seed Price (Control) Order-2015 regulates the Bt Cotton seed price every year to provide Bt Cotton seed at affordable prices for the benefit of farmers.

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